

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 223**  
**(IB)-686(ND)2019**  
**IA-09/2024**

**IN THE MATTER OF:**

**M/s. India Factoring & finance solutions Pvt. ... Appellant/Petitioner Ltd.**

**Versus**

**M/s. Altech Infrastructure Pvt. Ltd. ... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 22.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant :**

**For the SRA : Adv. Nipun Gautam**

**For the Ex. Director : Adv. Mansumyer Singh**

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

It is already 5.00 pm, let the matter be listed on 29.04.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**